GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 4913

TO BE ANSWERED ON FRIDAY THE 31ST MARCH, 2017 CHAITRA 10, 1939 (SAKA)

CESS/SURCHARGE ON PETROLEUM PRODUCTS

4913. SHRIMATI VEENA DEVI:

SHRI B.N. CHANDRAPPA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is collecting taxes through cess and surcharge on petroleum products in the country;
- (b) if so, the details thereof along with the amount collected during the last three years and the current year, petroleum product-wise including petrol and diesel;
- (c) whether the Government has set any target to collect the cess on the petrol and diesel and if so, the details thereof;
- (d) the details of the subsidy disbursed to oil companies during the last three years and the current year; and
- (e) whether there is an increase in the collection of cess and surcharge on the petroleum products and if so, the extent to which it has impacted the Government subsidy to oil companies?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a). (b) and (c): Yes, Madam. An Additional Duty of Excise @ Rs.6 per litre is levied and collected on Motor Spirit (Petrol) under section 111 of the Finance (No. 2) Act, 1998. Also, an Additional Duty of Excise @ Rs.6 per litre is levied and collected, on High Speed Diesel Oil under section 133 of the Finance Act, 1999. In addition, Special Additional Excise Duty @ Rs.6 per litre is levied and collected on Motor Spirit (Petrol) under section 147 of the Finance Act, 2002. The said duties collected on petroleum products namely Motor Spirit (Petrol) and High Speed Diesel Oil during the last three years, current year and Budget Estimates (BE) for 2017-18 thereof are as under:

| Financial Year | Motor Spirit (Petrol) | High Speed Diesel Oil | Motor Spirit (Petrol) | |
|--|---------------------------|--------------------------|--------------------------------|--|
| | Additional Duty of Excise | | Special Additional Excise Duty | |
| F.Y. 2013-14 | 4120 | 15,143 | 13,178 | |
| F.Y. 2014-15 | 5,978 | 19,144 | 15,090 | |
| F.Y. 2015-16 | 17,301 | 52,239 | 18,171 | |
| F.Y.2016-17 (upto February 2017) | 17,361 | 49,045 | 16,385 | |
| BE 2017-18 | 22,000 | 59,250 | 21,300 | |

(d) and (e): The total subsidy/ under recovery on petroleum products since 2013-14 is as under:

| Particulars | F.Y.2013-14 | F.Y.2014-15 | F.Y.2015-16 | 2016-17 (upto December) |
|--------------|-------------|-------------|-------------|-------------------------------|
| Diesel | 62,837 | 10,935 | 0 | 0 |
| PDS Kerosene | 31,255 | 24,804 | 11,496 | 5,720 |
| Domestic LPG | 52,247 | 40,569 | 16,074 | 6,399 |
| Total | 1,46,339 | 76,308 | 27,570 | 12,119 |
